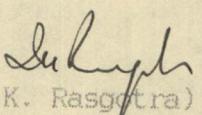


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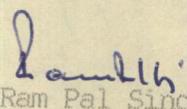
Present: Shri G.D. Bhandari, Counsel for the applicant.

Shri G.D. Bhandari stated that the applicant has received the relief prayed for in the OA departmentally and hence he prays for the withdrawal of the OA. The OA is dismissed as withdrawn with liberty to file fresh OA if so advised.


(I.K. Rasgotra)

Member(A)

29.11.1991


(Ram Pal Singh)

Vice Chairman

29.11.1991

/SSM/